



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ८, अंक १८]

बुधवार, मार्च २३, २०२२/चैत्र २, शके १९४४

[पृष्ठे ८०, किंमत : रुपये २७.००

असाधारण क्रमांक ४०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2022 (L.A. Bill No. XII of 2022), introduced in the Maharashtra Legislative Assembly on the 23rd March 2022, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,  
I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

### L. A. BILL No. XII OF 2022.

#### A BILL

*to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023.*

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-third Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra Appropriation Act, 2022. Short title.

Withdrawal of Rs. 56,80,70,62,50,000 out of the Consolidated Fund of the State for the Financial Year 2022-2023.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of five lakh sixty eight thousand seventy crores, sixty two lakh, fifty thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2023, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2023.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>A-Expenditure on Revenue Account</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, 2013, Council of Ministers	37,00,13,000	34,22,00,000	71,22,13,000
A-2	Elections	2015, Elections	3,74,03,39,000	...	3,74,03,39,000
A-3	Public Service Commission.	2051, Public Service Commission.	2,000	59,44,74,000	59,44,76,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	12,85,22,90,000	1,05,000	12,85,23,95,000
A-5	Social Services	2216, 2235, 2250, 2251, Housing Social Security and Welfare Other Social Services Secretariat-Social Services	2,13,25,80,000	...	2,13,25,80,000
A-6	Information and Publicity	2220, Information and Publicity	3,43,28,54,000	1,50,000	3,43,30,04,000
A-7	Civil Aviation	3053, Civil Aviation	5,90,54,77,000	...	5,90,54,77,000
A-8	Census Surveys and Statistics	3454, Census Surveys and Statistics	5,000	...	5,000
Total-General Administration Department			28,43,35,60,000	93,69,29,000	29,37,04,89,000
<b>Home Department</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-1	Police Administration	2014, 2055, 2070, Other Administrative Services	2,45,83,06,91,000	4,00,50,000	2,45,87,07,41,000
B-2	State Excise	2039, State Excise	2,13,27,31,000	1,51,000	2,13,28,82,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	33,05,03,01,000	50,00,00,000	33,55,03,01,000
B-4	Secretariate and Other General Services	2045, 2052, 2075, Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	80,52,50,000	...	80,52,50,000
B-5	Jails	2056, Jails	5,25,14,11,000	...	5,25,14,11,000
B-6	General Services	2217, 2235, 2250, 2406, Urban Development Social Security and Welfare Other Social Services Forestry and Wild Life	7,62,41,000	...	7,62,41,000
B-7	Economic Services	3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	15,94,61,00,000	...	15,94,61,00,000
B-8	Flood Control and Drainage	2711, Flood Control and Drainage	2,50,00,000	...	2,50,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,000	...	7,000
Total-Home Department			3,03,11,77,32,000	54,02,01,000	3,03,65,79,33,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Revenue and Forest Department</b>					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	31,48,49,50,000	40,000	31,48,49,90,000
		Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services			
C-2	Stamps and Registration	2030,	3,26,11,65,000	3,000	3,26,11,68,000
		Stamps and Registration			
C-3	Interest Payments	2049,	...	2,000	2,000
		Interest Payments			
C-4	Secretariat and Other General Services	2052, 2059, 2075,	69,12,64,000	10,04,000	69,22,68,000
		Secretariat-General Services Public Works Miscellaneous General Services			
C-5	Other Social Services	2217, 2225, 2235, 2250,	53,41,07,000	11,000	53,41,18,000
		Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services			
C-6	Relief on Account of Natural Calamities	2245,	1,13,08,46,49,000	4,000	1,13,08,46,53,000
		Relief on Account of Natural Calamities			
C-7	Forest	2406, 2415, 2551,	37,43,13,95,000	1,000	37,43,13,96,000
		Forestry and Wild Life Agricultural Research and Education Hill Areas			
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Bodies and Panchayati Raj Institutions	...	10,00,00,000	10,00,00,000
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
Total-Revenue and Forest Department			1,86,48,75,30,000	10,10,65,000	1,86,58,85,95,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>					
D-1	Interest Payments	2049,	...	25,44,07,000	25,44,07,000
D-2	Social Security and Welfare	2235,	97,60,000	...	97,60,000
D-3	Agriculture Services	2401, 2402, 2406, 2415,	1,02,17,51,06,000	8,00,000	1,02,17,59,06,000
D-4	Animal Husbandry	2403,	14,94,15,46,000	3,50,000	14,94,18,96,000
D-5	Dairy Development	2404,	4,51,95,32,000	50,00,000	4,52,45,32,000
D-6	Fisheries	2405,	2,48,49,94,000	1,50,000	2,48,51,44,000
D-7	Secretariate and Other Economic Services	2702, 3451,	57,14,64,000	...	57,14,64,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			1,24,70,24,02,000	26,07,07,000	1,24,96,31,09,000
<b>School Education and Sports Department</b>					
E-1	Interest Payments	2049,	...	19,72,29,88,000	19,72,29,88,000
E-2	General Education	2202,	6,40,42,87,52,000	1,90,15,000	6,40,44,77,67,000
E-3	Secretariat and Other Social Services	2204, 2205,	5,49,89,58,000	2,000	5,49,89,60,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	6,45,92,77,10,000	19,74,20,05,000	6,65,66,97,15,000
		Total-School Education and Sports Department			
		<b>Urban Development Department</b>			
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	1,56,92,66,30,000	2,50,000	1,56,92,68,80,000
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	2,45,63,44,000	...	2,45,63,44,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,56,88,54,43,000	...	2,56,88,54,43,000
		Total-Urban Development Department	4,16,26,84,17,000	2,51,000	4,16,26,86,68,000
		<b>Finance Department</b>			
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure 2040, Taxes on Sales, Trade etc.	9,42,64,75,000	1,00,000	9,42,65,75,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		3475, Other General Economic Services			
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services	18,01,15,54,000	...	18,01,15,54,000
		2075, Miscellaneous General Services			
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt	...	4,25,26,52,25,000	4,25,26,52,25,000
		2049, Interest Payments			
G-4	Secretariat-General Services	2052, Secretariat-General Services	50,62,26,000	...	50,62,26,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	4,59,96,80,000	2,00,000	4,59,98,80,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	4,54,48,34,21,000	67,24,09,000	4,55,15,58,30,000
G-7	Social Security and Welfare	2235, Social Security and Welfare	1,44,50,42,000	...	1,44,50,42,000
<b>Public Works Department</b>					
H-2	Other Administrative and Social Services	2070, Other Administrative Services	1,15,00,000	...	1,15,00,000
		2235, Social Security and Welfare			
H-3	Housing	2216, Housing	3,80,06,91,000	...	3,80,06,91,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life	82,10,40,000	...	82,10,40,000
		3051, Ports and Light Houses			
		3053, Civil Aviation			
		3451, Secretariat-Economic Services			
Total-Finance Department			4,88,47,23,98,000	4,25,93,79,34,000	9,14,41,03,32,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
H-5	Roads and Bridges	3054, Roads and Bridges	67,72,11,30,000	15,00,000	67,72,26,30,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	33,53,58,22,000	5,56,01,000	33,59,14,23,000
Total-Public Works Department			1,05,89,01,83,000	5,71,01,000	1,05,94,72,84,000
<b>Water Resources Department</b>					
I-1	Interest Payments	2049, Interest Payments	...	12,14,84,65,000	12,14,84,65,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	2,00,00,000	...	2,00,00,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2701, Major and Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	23,46,41,17,000	...	23,46,41,17,000
I-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	79,56,58,000	...	79,56,58,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Water Resources Department	24,27,97,75,000	12,14,84,65,000	36,42,82,40,000
<b>Law and Judiciary Department</b>					
J-1	Administration of Justice	2014, Administration of Justice	27,86,37,28,000	4,96,21,27,000	32,82,58,55,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	2,01,41,76,000	7,00,000	2,01,48,76,000
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,32,60,000	...	7,32,60,000
		Total-Law and Judiciary Department	29,95,11,64,000	4,96,28,27,000	34,91,39,91,000
<b>Industries, Energy and Labour Department</b>					
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	61,57,23,000	...	61,57,23,000
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	2,17,33,81,000	1,00,000	2,17,34,81,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	3,38,81,99,000	...	3,38,81,99,000
K-5	Social Security and Welfare	2235, Social Security and Welfare	21,00,000	...	21,00,000
K-6	Energy	2801, Power	78,78,99,97,000	...	78,78,99,97,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2810,		New and Renewable Energy			
K-7	Industries	2851, Village and Small Industries	39,04,90,97,000	1,000	39,04,90,98,000
		2852, Industries			
		2853, Non-Ferrous Mining and Metallurgical Industries			
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	30,18,11,000	...	30,18,11,000
		Total-Industries, Energy and Labour Department	1,24,32,03,08,000	1,01,000	1,24,32,04,09,000
		<b>Rural Development Department</b>			
L-1	Interest Payments	2049, Interest Payments	...	18,03,88,88,000	18,03,88,88,000
L-2	District Administration	2053, District Administration	69,27,33,68,000	1,00,000	69,27,34,68,000
L-3	Rural Development Programmes.	2059, Public Works	1,10,75,29,98,000	...	1,10,75,29,98,000
		2235, Social Security and Welfare			
		2415, Agricultural Research and Education			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2810, New and Renewable Energy			
		3054, Roads and Bridges			
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	82,10,00,000	...	82,10,00,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,38,59,56,000	7,60,05,44,000	12,98,65,00,000
		Total-Rural Development Department	1,86,23,33,22,000	25,63,95,32,000	2,11,87,28,54,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>Food, Civil Supplies and Consumer Protection Department</b>					
M-1	Social Security and Welfare	2235,	10,00,000	...	10,00,000
M-2	Food Storage and Warehousing	2408,	32,10,66,87,000	25,52,50,000	32,36,19,37,000
M-3	Secretariat and Other Economic Services	3451, 3475,	1,32,73,05,000	...	1,32,73,05,000
Total-Food, Civil Supplies and Consumer Protection Department			33,43,49,92,000	25,52,50,000	33,69,02,42,000
<b>Social Justice and Special Assistance Department</b>					
N-1	Interest Payments	2049,	...	8,50,00,000	8,50,00,000
N-2	Secretariat and Other Social Services	2053, 2216, 2251,	14,40,84,83,000	1,000	14,40,84,84,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, 2202, 2205, 2210, 2211, 2215, 2216, 2217,	1,47,79,37,43,000	5,00,000	1,47,79,42,43,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
N-6	District Schemes	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	26,45,31,78,000	...	26,45,31,78,000
		Total-Social Justice and Special Assistance Department	1,88,65,54,04,000	8,55,01,000	1,88,74,09,05,000
<b>Planning Department</b>					
O-1	District Administration	2053, District Administration	9,66,57,26,000	...	9,66,57,26,000
O-2		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	3,00,03,60,000	...	3,00,03,60,000
		2235, Social Security and Welfare			
O-3	Rural Employment	2505, Rural Employment	36,34,03,03,000	70,00,00,000	37,04,03,03,000
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes	1,00,12,03,000	...	1,00,12,03,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
O-6	Other Scientific Research	3425, Other Scientific Research	78,09,98,000	...	78,09,98,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,41,32,34,000	5,07,24,000	1,46,39,58,000
O-8	Tourism	3452, Tourism	1,44,79,000	...	1,44,79,000
O-9		3454, Census Surveys and Statistics 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	10,95,75,91,000	1,000	10,95,75,92,000
O-14	District Plan-Mumbai City	2202, General Education 2204, Sports and Youth Services 2205, Art and Culture 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2405, Fisheries 2810, New and Renewable Energy 2851, Village and Small Industries 3451, Secretariat-Economic Services 3452, Tourism	2,64,70,00,000	...	2,64,70,00,000
O-16	District Plan-Mumbai Suburban	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	7,49,47,23,000	...	7,49,47,23,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,	Labour, Employment and Skill Development				
2236,	Nutrition				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2801,	Power				
2851,	Village and Small Industries				
3056,	Inland Water Transport				
3435,	Ecology and Environment				
3451,	Secretariat-Economic Services				
3452,	Tourism				
2202,	General Education		4,12,01,92,000	...	4,12,01,92,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	3051,	Ports and Light Houses			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-20	District Plan-Raigad		2,37,89,56,000	...	2,37,89,56,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2230,	Labour, Employment and Skill Development			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2404,	Dairy Development			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3051,	Ports and Light Houses			
	3054,	Roads and Bridges			
	3056,	Inland Water Transport			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-22	District Plan-Ratnagiri	2202, General Education	1,96,52,25,000	...	1,96,52,25,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Tourism			
		3452, 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-24	District Plan-Sindhudurg	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			
		3452, Tourism			
			1,44,60,45,000	...	1,44,60,45,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-26	District Plan-Pune		7,33,63,84,000	...	7,33,63,84,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-28	District Plan-Satara		3,27,71,70,000	...	3,27,71,70,000
2202,	General Education				
2203,	Technical Education.				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
O-30	District Plan-Sangli		2,78,44,26,000	...	2,78,44,26,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-32	District Plan-Solapur		4,26,89,34,000	...	4,26,89,34,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-34	District Plan-Kolhapur		3,16,22,20,000	...	3,16,22,20,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		4,66,97,81,000	...	4,66,97,81,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule		1,76,18,11,000	...	1,76,18,11,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour, Employment and Skill Development			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2501,	Special Programmes for Rural Development			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-40	District Plan-Jalgaon		3,60,63,33,000	...	3,60,63,33,000
	2202,	General Education			
	2203,	Technical Education.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Total Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar		4,39,17,00,000	...	4,39,17,00,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar		1,16,39,00,000	...	1,16,39,00,000
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Total Rs.
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		3,70,67,63,000	...	3,70,67,63,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-50	District Plan-Parbhani		2,27,20,65,000	...	2,27,20,65,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-52	District Plan-Nanded		3,09,02,67,000	...	3,09,02,67,000
2202,	General Education				
2203,	Technical Education.				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-54	District Plan-Beed		2,90,84,26,000	...	2,90,84,26,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-56	District Plan-Latur		2,49,79,51,000	...	2,49,79,51,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-58	District Plan-Osmanabad		2,54,98,99,000	...	2,54,98,99,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-60	District Plan-Hingoli		1,46,36,69,000	...	1,46,36,69,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-62	District Plan-Nagpur		5,20,31,00,000	...	5,20,31,00,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-64	District Plan-Wardha	2202, General Education	1,78,39,21,000	...	1,78,39,21,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-66	District Plan-Bhandara	2202, General Education	1,52,71,96,000	...	1,52,71,96,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-68	District Plan-Chandrapur	2202, General Education	2,58,69,93,000	...	2,58,69,93,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2216,		Housing			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2217,		Urban Development			
O-70	District Plan-Gadchiroli		2,31,35,18,000	...	2,31,35,18,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2236, Nutrition			
		2403, Animal Husbandry			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
O-72	District Plan-Gondia		1,46,68,08,000	...	1,46,68,08,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Total Rs.
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		2,57,74,03,000	...	2,57,74,03,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-76	District Plan-Akola	2202, General Education	1,57,04,99,000	...	1,57,04,99,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-78	District Plan-Yavatmal		2,48,52,67,000	...	2,48,52,67,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour, Employment and Skill Development			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-80	District Plan-Buldhana		2,38,45,00,000	...	2,38,45,00,000
	2202,	General Education			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		1,56,48,80,000	...	1,56,48,80,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2215,	Water Supply and Sanitation				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar		1,69,16,07,000	...	1,69,16,07,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
			1,67,47,33,44,000	75,07,25,000	1,68,22,40,69,000
		Total-Planning Department			
		<b>Parliamentary Affairs Department</b>			
P-1	Secretariat-General Services		3,87,87,000	...	3,87,87,000
P-2	Social Security and Welfare		60,000	...	60,000
		Total-Parliamentary Affairs Department	3,88,47,000	...	3,88,47,000
		<b>Housing Department</b>			
Q-1	Interest Payments		...	40,89,98,000	40,89,98,000
Q-2	Other Administrative Services		3,13,58,000	...	3,13,58,000
Q-3	Housing		92,83,10,49,000	...	92,83,10,49,000
		Urban Development			
		Social Security and Welfare			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2406, Forestry and Wild Life			
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	11,02,56,000	...	11,02,56,000
		Total-Housing Department	92,97,26,63,000	40,89,98,000	93,38,16,61,000
		<b>Public Health Department</b>			
R-1	Medical and Public Health	2049, Interest Payments	1,39,35,33,64,000	70,55,01,000	1,40,05,88,65,000
		2210, Medical and Public Health			
		2211, Family Welfare			
		2235, Social Security and Welfare			
R-2	Secretariat-Social Services	2251, Secretariat-Social Services	17,91,94,000	...	17,91,94,000
		Total-Public Health Department	1,39,53,25,58,000	70,55,01,000	1,40,23,80,59,000
		<b>Medical Education and Drugs Department</b>			
S-1	Medical and Public Health	2210, Medical and Public Health	48,10,43,56,000	1,50,000	48,10,45,06,000
S-2	Social Security and Welfare	2235, Social Security and Welfare	40,00,000	...	40,00,000
S-3		2251, Secretariat-Social Services	28,61,19,000	1,000	28,61,20,000
		2406, Forestry and Wild Life			
		Total-Medical Education and Drugs Department	48,39,44,75,000	1,51,000	48,39,46,26,000
		<b>Tribal Development Department</b>			
T-1	Interest Payments	2049, Interest Payments		53,53,29,000	53,53,29,000
				...	

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,04,76,33,000	...	1,04,76,33,000
T-3	Social Security and Welfare	2235, Social Security and Welfare	46,80,000	...	46,80,000
T-4	Secretariat-Social Services	2251, Secretariat-Social Services	21,24,64,000	...	21,24,64,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works 2202, General Education 2204, Sports and Youth Services 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2501, Special Programmes for Rural Development 2505, Rural Employment 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries	1,14,85,24,30,000	...	1,14,85,24,30,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2852, Industries				
	3054, Roads and Bridges				
	3055, Road Transport				
T-9	District Schemes	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	17,39,31,34,000	...	17,39,31,34,000
		Total-Tribal Development Department	1,33,51,03,41,000	53,53,29,000	1,34,04,56,70,000
<b>Environment and Climate Change Department</b>					
U-1	Interest Payments		...	7,75,00,000	7,75,00,000
U-2	Social Security and Welfare		60,000	...	60,000
U-3	Secretariat-Social Services		7,10,78,000	...	7,10,78,000
U-4	Ecology and Environment		4,73,45,02,000	...	4,73,45,02,000
		Total-Environment and Climate Change Department	4,80,56,40,000	7,75,00,000	4,88,31,40,000
<b>Co-operation, Marketing and Textiles Department</b>					
V-1	Interest Payments		...	13,90,10,000	13,90,10,000
V-2	Co-operation.		16,60,45,28,000	1,60,000	16,60,46,88,000
		Other Administrative Services			
		Social Security and Welfare			
		Forestry and Wild Life			
		Co-operation			
		Other Agricultural Programmes			
		Village and Small Industries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department	16,60,45,28,000	13,91,70,000	16,74,36,98,000
<b>Higher and Technical Education Department</b>					
W-1	Interest Payments	2049, Interest Payments	...	4,63,45,22,000	4,63,45,22,000
W-2	General Education	2202, General Education	92,58,89,40,000	1,96,000	92,58,91,36,000
W-3	Technical Education.	2203, Technical Education.	21,78,10,68,000	1,50,000	21,78,12,18,000
W-4	Art and Culture	2205, Art and Culture	3,98,85,38,000	...	3,98,85,38,000
W-5	Social Security and Welfare	2235, Social Security and Welfare	17,90,000	...	17,90,000
W-6	Secretariat-Social Services	2251, Secretariat-Social Services	25,79,84,000	...	25,79,84,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life	1,00,01,000	...	1,00,01,000
		Total-Higher and Technical Education Department	1,18,62,83,21,000	4,63,48,68,000	1,23,26,31,89,000
<b>Women and Child Development Department</b>					
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	40,42,05,25,000	...	40,42,05,25,000
X-2	Secretariat-Social Services	2251, Secretariat-Social Services	14,43,48,000	...	14,43,48,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Women and Child Development Department	40,56,48,73,000	...	40,56,48,73,000
<b>Water Supply and Sanitation Department</b>					
Y-1	Interest Payments	2049,	...	25,00,00,000	25,00,00,000
Y-2	Water Supply and Sanitation	2215,	1,08,61,84,81,000	60,00,000	1,08,62,44,81,000
Y-3	Social Security and Welfare	2235,	16,00,000	...	16,00,000
	Forestry and Wild Life	2406,			
Y-4	Minor Irrigation	2702,	52,55,00,000	...	52,55,00,000
Y-5	Secretariat-Economic Services	3451,	23,86,36,000	...	23,86,36,000
		Total-Water Supply and Sanitation Department	1,09,38,42,17,000	25,60,00,000	1,09,64,02,17,000
<b>SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT</b>					
ZA-1	Interest Payments	2049,	...	1,00,00,000	1,00,00,000
ZA-2	Secretariat and Other Social Services	2203,	28,39,27,24,000	10,70,000	28,39,37,94,000
		2230,			
		2235,			
		2251,			
		2406,			
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	28,39,27,24,000	1,10,70,000	28,40,37,94,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Maharashtra Legislature Secretariat</b>					
ZC-1	Parliament/State/Union Territory Legislatures	2011,	3,27,56,43,000	2,16,78,000	3,29,73,21,000
ZC-2	Social Security and Welfare	2235,	25,05,40,000	...	25,05,40,000
Total-Maharashtra Legislature Secretariat			3,52,61,83,000	2,16,78,000	3,54,78,61,000
<b>Tourism and Cultural Affairs Department</b>					
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251,	13,23,24,000	...	13,23,24,000
ZD-2	Art and Culture	2205,	3,28,72,05,000	...	3,28,72,05,000
ZD-3	Social Security and Welfare	2235,	3,60,000	...	3,60,000
ZD-4	Tourism	3452,	18,14,00,00,000	...	18,14,00,00,000
Total-Tourism and Cultural Affairs Department			21,55,98,89,000	...	21,55,98,89,000
<b>Minorities Development Department</b>					
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2235, 2406,	7,84,28,36,000	...	7,84,28,36,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Minorities Development Department	7,84,28,36,000	...	7,84,28,36,000
		<b>Marathi Language Department</b>			
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	18,57,04,000	...	18,57,04,000
ZF-2	Art and Culture	2205, Art and Culture	26,24,29,000	...	26,24,29,000
ZF-3	Social Security and Welfare	2235, Social Security and Welfare	2,40,000	...	2,40,000
		Total-Marathi Language Department	44,83,73,000	...	44,83,73,000
		<b>Other Backward Bahujan Welfare Department</b>			
ZG-1	Interest Payments	2049, Interest Payments	...	36,19,20,000	36,19,20,000
ZG-2	Secretariate and Other Social Services	2216, Housing 2251, Secretariat-Social Services	28,64,62,000	1,000	28,64,63,000
ZG-3	Welfare of Vimulata Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	37,21,41,04,000	...	37,21,41,04,000
		Total-Other Backward Bahujan Welfare Department	37,50,05,66,000	36,19,21,000	37,86,24,87,000
		<b>Soil and Water Conservation Department</b>			
ZH-1	Interest Payments	2049, Interest Payments	...	6,000	6,000
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	50,00,000	...	50,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
			Rs.	Rs.	Rs.	
ZH-3	Irrigation, Power and Other Economic Services	2402, 2406, 2702,	Soil and Water Conservation Forestry and Wild Life Minor Irrigation	6,05,62,97,000	...	6,05,62,97,000
ZH-4	Secretariat-Economic Services	3451,	Secretariat-Economic Services	15,41,18,000	...	15,41,18,000
			Total-Soil and Water Conservation Department	6,21,54,15,000	6,000	6,21,54,21,000
			Total-A-Expenditure on Revenue Account	38,63,57,06,90,000	4,98,57,07,86,000	43,62,14,14,76,000
			<b>B-Expenditure on Capital Account</b>			
			<b>General Administration Department</b>			
A-9	Capital Outlay on Public Works	4059, 4070,	Capital Outlay on Public Works Capital Outlay on Other Administrative Services	1,59,10,02,000	...	1,59,10,02,000
A-10	Loans to Government Servants etc	7610,	Loans to Government Servants etc	10,42,40,000	...	10,42,40,000
			Total-General Administration Department	1,69,52,42,000	...	1,69,52,42,000
			<b>Home Department</b>			
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	Capital Outlay on Police Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport	25,71,10,23,000	...	25,71,10,23,000
B-11	Loans to Government Servants etc	7610,	Loans to Government Servants etc	94,03,80,000	...	94,03,80,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
B-12	Loans for Flood Control Project	6711, Loans for Flood Control Project	6,00,00,000	...	6,00,00,000
		Total-Home Department	26,71,14,03,000	...	26,71,14,03,000
<b>Revenue and Forest Department</b>					
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 6245, Loans for Relief on Account of Natural Calamities	5,18,000	1,00,00,000	1,05,18,000
C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life 4415, Capital Outlay on Agricultural Research and Education 4701, Capital Outlay on Major and Medium Irrigation 5475, Capital Outlay on Other General Economic Services 6401, Loans for Crop Husbandry	11,77,93,94,000	...	11,77,93,94,000
C-11	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000
C-12	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,51,24,69,000	...	1,51,24,69,000
		Total-Revenue and Forest Department	13,29,23,81,000	1,00,01,000	13,30,23,82,000
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>					
D-8	Capital Outlay on Animal Husbandry	4403, Capital Outlay on Animal Husbandry	14,86,95,000	...	14,86,95,000
D-9	Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries 6405, Loans for Fisheries	1,73,50,81,000	...	1,73,50,81,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
D-10	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	15,00,00,000	15,00,00,000
D-11	Loans to Government Servants, etc	6216, Loans for Housing 7610, Loans to Government Servants etc	21,47,48,000	...	21,47,48,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	2,09,85,24,000	15,00,00,000	2,24,85,24,000
<b>School Education and Sports Department</b>					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	3,07,30,00,000	...	3,07,30,00,000
E-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	11,75,98,000	...	11,75,98,000
		Total-School Education and Sports Department	3,19,05,98,000	...	3,19,05,98,000
<b>Urban Development Department</b>					
F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development 5475, Capital Outlay on Other General Economic Services	11,26,20,01,000	...	11,26,20,01,000
F-7	Loans for Urban Development	6217, Loans for Urban Development	15,48,30,01,000	...	15,48,30,01,000
F-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	4,80,16,000	...	4,80,16,000
		Total-Urban Development Department	26,79,30,18,000	...	26,79,30,18,000
<b>Finance Department</b>					
G-8	Capital Outlay on Other Administrative Services	4070, Capital Outlay on Other Administrative Services	1,47,69,85,000	...	1,47,69,85,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government	...	5,19,56,08,59,000	5,19,56,08,59,000
		6004, Loans and Advances from the Central Government			
		7810, Inter State Settlement			
G-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	55,96,15,000	...	55,96,15,000
		Total-Finance Department	2,03,66,00,000	5,19,56,08,59,000	5,21,59,74,59,000
<b>Public Works Department</b>					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing	1,41,51,80,48,000	...	1,41,51,80,48,000
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works	36,86,38,06,000	55,00,00,000	37,41,38,06,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture	72,00,00,000	...	72,00,00,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
H-11	Loans to Government Servants etc	7610, Loans to Government Servants etc	44,81,70,000	...	44,81,70,000
		Total-Public Works Department	1,79,55,00,24,000	55,00,00,000	1,80,10,00,24,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
<b>Water Resources Department</b>						
I-5	Capital Expenditure on Irrigation	4402, 4701, 4702, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	1,50,37,03,67,000	20,00,000	1,50,37,23,67,000
I-6	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	10,21,19,73,000	10,21,19,73,000
I-7	Loans to Government Servants etc	7610,	Loans to Government Servants etc	65,29,25,000	...	65,29,25,000
			Total-Water Resources Department	1,51,02,32,92,000	10,21,39,73,000	1,61,23,72,65,000
<b>Law and Judiciary Department</b>						
J-4	Capital Outlay on Public Works	4059,	Capital Outlay on Public Works	13,00,00,000	...	13,00,00,000
J-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	26,50,01,000	...	26,50,01,000
			Total-Law and Judiciary Department	39,50,01,000	...	39,50,01,000
<b>Industries, Energy and Labour Department</b>						
K-9	Capital Expenditure on Economic and Social Services	4058, 4851, 6250,	Capital Outlay on Stationery and Printing Capital Outlay on Village and Small Industries. Loans for Other Social Services	62,10,50,000	...	62,10,50,000
K-10	Capital Expenditure on Industries	4875,	Capital Outlay on Other Industries	1,48,00,00,000	...	1,48,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects	20,47,00,03,000	...	20,47,00,03,000
		6801, Loans for Power Projects			
K-13	Loans to Government Servants etc	7610, Loans to Government Servants etc	11,86,60,000	...	11,86,60,000
		Total-Industries,Energy and Labour Department	22,68,97,13,000	...	22,68,97,13,000
		<b>Rural Development Department</b>			
L-7	Capital Expenditure on Rural Development	4515, Capital Outlay on Other Rural Development Programmes	54,04,98,15,000	...	54,04,98,15,000
		5054, Capital Outlay on Roads and Bridges			
		6216, Loans for Housing			
L-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,31,60,000	...	1,31,60,000
		Total-Rural Development Department	54,06,29,75,000	...	54,06,29,75,000
		<b>Food,Civil Supplies and Consumer Protection Department</b>			
M-4	Capital Outlay on Food Storage and Warehousing	4408, Capital Outlay on Food Storage and Warehousing	1,36,23,76,33,000	...	1,36,23,76,33,000
M-5	Capital Outlay on Other General Economic Services	5475, Capital Outlay on Other General Economic Services	11,67,32,000	...	11,67,32,000
M-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,58,01,000	...	5,58,01,000
		Total-Food,Civil Supplies and Consumer Protection Department	1,36,41,01,66,000	...	1,36,41,01,66,000
		<b>Social Justice and Special Assistance Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
N-4	Capital Expenditure on Social Services	4059, 4225, 4235, 4402, 4425, 6225,	Capital Outlay on Public Works Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	9,66,00,05,000	...	9,66,00,05,000
N-5	Loans to Government Servants,etc	6216, 7610,	Loans for Housing Loans to Government Servants etc	3,25,70,000	...	3,25,70,000
N-7	District Schemes	4225,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	81,03,16,000	...	81,03,16,000
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	2,28,95,000	...	2,28,95,000
			Total-Social Justice and Special Assistance Department	10,52,57,86,000	...	10,52,57,86,000
<b>Planning Department</b>						
O-10	Capital Outlay on Other Rural Development	4250, 4515, 5452,	Capital Outlay on Other Social Services Capital Outlay on Other Rural Development Programmes Capital outlay on Tourism	56,46,73,10,000	...	56,46,73,10,000
O-11	Capital Outlay on Hill Areas.	4551,	Capital Outlay on Hill Areas.	1,90,00,00,000	...	1,90,00,00,000
O-12	Investment in General Financial and Trading Institutions	5465,	Investment in General Financial and Trading Institutions	5,00,00,000	...	5,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
O-13	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,89,51,000	...	2,89,51,000
O-15	District Plan-Mumbai City	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4405, Capital Outlay on Fisheries 6250, Loans for Other Social Services	50,30,00,000	...	50,30,00,000
O-17	District Plan-Mumbai Suburban	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 6250, Loans for Other Social Services	99,52,77,000	...	99,52,77,000
O-19	District Plan-Thane	4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	2,05,98,08,000	...	2,05,98,08,000
O-21	District Plan-Raigad	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health	82,10,44,000	...	82,10,44,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-23	District Plan-Ratnagiri		74,47,75,000	...	74,47,75,000
		4059, Capital Outlay on Public Works			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-25	District Plan-Sindhudurg		37,39,55,000	...	37,39,55,000
		4059, Capital Outlay on Public Works			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-27	District Plan-Pune	4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	1,41,36,16,000	...	1,41,36,16,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
4405, Capital Outlay on Fisheries					
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes					
4702, Capital Outlay on Minor Irrigation					
4711, Capital Outlay on Flood Control Projects					
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
O-29	District Plan-Satara	4059, Capital Outlay on Public Works	83,28,30,000	...	83,28,30,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-31	District Plan-Sangli	5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
	4059, Capital Outlay on Public Works	85,55,74,000	...	85,55,74,000	
	4210, Capital Outlay on Medical and Public Health				
	4216, Capital Outlay on Housing				
	4250, Capital Outlay on Other Social Services				
	4402, Capital Outlay on Soil and Water Conservation				
	4403, Capital Outlay on Animal Husbandry				
	4405, Capital Outlay on Fisheries				
	4406, Capital Outlay on Forestry and Wild Life				
	4515, Capital Outlay on Other Rural Development Programmes				
	4702, Capital Outlay on Minor Irrigation				
	4711, Capital Outlay on Flood Control Projects				
	5054, Capital Outlay on Roads and Bridges				
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
O-33	District Plan-Solapur	4059, Capital Outlay on Public Works	1,00,10,66,000	...	1,00,10,66,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-35	District Plan-Kolhapur	5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	1,08,77,80,000	...	1,08,77,80,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes					
4702, Capital Outlay on Minor Irrigation					
4711, Capital Outlay on Flood Control Projects					
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
			1,33,02,19,000	...	1,33,02,19,000
O-37	District Plan-Nashik	4059, Capital Outlay on Public Works	1,33,02,19,000	...	1,33,02,19,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-39	District Plan-Dhule	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services	59,81,89,000	...	59,81,89,000
O-41	District Plan-Jalgaon	4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services	91,36,67,000	...	91,36,67,000
O-43	District Plan-Ahmednagar	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation	1,17,83,00,000	...	1,17,83,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-45	District Plan-Nandurbar	4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	28,61,00,000	...	28,61,00,000
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4515, Capital Outlay on Other Rural Development Programmes			
5054, Capital Outlay on Roads and Bridges					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
O-47	District Plan-Aurangabad	4059, Capital Outlay on Public Works	1,29,32,37,000	...	1,29,32,37,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
O-49	District Plan-Jalna	Capital Outlay on Public Works	64,00,82,000	...	64,00,82,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-51	District Plan-Parbhani	4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
					23,79,35,000
O-53	District Plan-Nanded	4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
6851, Loans for Village and Small Industries.					
			90,97,33,000	...	90,97,33,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-55	District Plan-Beed	4702,	Capital Outlay on Minor Irrigation			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
		4059,	Capital Outlay on Public Works	79,15,74,000	...	79,15,74,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
4403,	Capital Outlay on Animal Husbandry					
4406,	Capital Outlay on Forestry and Wild Life					
4515,	Capital Outlay on Other Rural Development Programmes					
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					
6250,	Loans for Other Social Services					
O-57	District Plan-Latur	4059,	Capital Outlay on Public Works	52,20,49,000	...	52,20,49,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
6851,	Loans for Village and Small Industries.					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(4)	
			Rs.	Rs.	Rs.
O-59	District Plan-Osmanabad	4059, Capital Outlay on Public Works			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
			Rs.	Rs.	Rs.
			45,01,01,000	...	45,01,01,000
O-61	District Plan-Hingoli	4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
			Rs.	Rs.	Rs.
			53,63,31,000	...	53,63,31,000
O-63	District Plan-Nagpur	4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
			Rs.	Rs.	Rs.
			1,57,69,00,000	...	1,57,69,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-65	District Plan-Wardha	4059, Capital Outlay on Public Works	46,60,79,000	...	46,60,79,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-67	District Plan-Bhandara	4059, Capital Outlay on Public Works	22,28,04,000	...	22,28,04,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-69	District Plan-Chandrapur	4059, Capital Outlay on Public Works	69,30,07,000	...	69,30,07,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-71	District Plan-Gadchiroli	4059, Capital Outlay on Public Works	68,64,82,000	...	68,64,82,000
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-73	District Plan-Gondia	4059, Capital Outlay on Public Works	53,31,92,000	...	53,31,92,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-75	District Plan-Amaravati	4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4702,	Capital Outlay on Minor Irrigation			
		5054,	Capital Outlay on Roads and Bridges			
		6250,	Loans for Other Social Services			
		4059,	Capital Outlay on Public Works	92,25,97,000	...	92,25,97,000
		4202,	Capital Outlay on Education, Sports, Art and Culture			
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4250,	Capital Outlay on Other Social Services			
O-77	District Plan-Akola	4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
		4059,	Capital Outlay on Public Works	56,95,01,000	...	56,95,01,000
4210,	Capital Outlay on Medical and Public Health					
4216,	Capital Outlay on Housing					
4250,	Capital Outlay on Other Social Services					
4402,	Capital Outlay on Soil and Water Conservation					
4403,	Capital Outlay on Animal Husbandry					
4406,	Capital Outlay on Forestry and Wild Life					
4515,	Capital Outlay on Other Rural Development Programmes					
5054,	Capital Outlay on Roads and Bridges					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-79	District Plan-Yavatmal	4059, Capital Outlay on Public Works	1,07,47,33,000	...	1,07,47,33,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-81	District Plan-Buldhana	4059, Capital Outlay on Public Works	87,55,00,000	...	87,55,00,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-83	District Plan-Washim	5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	47,51,20,000	...	47,51,20,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
O-85	District Plan-Palghar	4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	62,83,93,000	...	62,83,93,000
		4402, Capital Outlay on Soil and Water Conservation			
4403, Capital Outlay on Animal Husbandry					
4405, Capital Outlay on Fisheries					
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes					
4702, Capital Outlay on Minor Irrigation					
5054, Capital Outlay on Roads and Bridges					
6250, Loans for Other Social Services					
Total-Planning Department			87,54,68,11,000	...	87,54,68,11,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		<b>Parliamentary Affairs Department</b>			
P-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	22,00,000	...	22,00,000
		Total-Parliamentary Affairs Department	22,00,000	...	22,00,000
		<b>Housing Department</b>			
Q-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,52,00,000	...	1,52,00,000
		Total-Housing Department	1,52,00,000	...	1,52,00,000
		<b>Public Health Department</b>			
R-3		4210, Capital Outlay on Medical and Public Health 6003, Internal Debt of the State Government	49,94,01,000	1,000	49,94,02,000
R-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	64,42,70,000	...	64,42,70,000
		Total-Public Health Department	1,14,36,71,000	1,000	1,14,36,72,000
		<b>Medical Education and Drugs Department</b>			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	10,22,46,79,000	...	10,22,46,79,000
S-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	10,00,11,000	...	10,00,11,000
		Total-Medical Education and Drugs Department	10,32,46,90,000	...	10,32,46,90,000
		<b>Tribal Development Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4225, 4250, 4402, 4406, 4425, 4701, 4702, 5054,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Co-operation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges	11,64,00,13,000 ... ...	11,64,00,13,000 ... ...
T-8	Loans to Government Servants etc	7610,	Loans to Government Servants etc	13,81,10,000	13,81,10,000
T-10	District Schemes	4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	3,67,12,84,000	3,67,12,84,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	32,31,000	32,31,000
Total-Tribal Development Department			15,45,26,38,000	...	15,45,26,38,000
<b>Environment and Climate Change Department</b>					
U-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	1,61,66,000	1,61,66,000
Total-Environment and Climate Change Department			1,61,66,000	...	1,61,66,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
<b>Co-operation, Marketing and Textiles Department</b>						
V-3	Capital Expenditure on Social Services	4425, 4435, 4851, 5475,	Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services	3,92,79,97,000	...	3,92,79,97,000
V-4	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	10,68,69,000	10,68,69,000
V-5	Capital Expenditure on Economic Services	6425, 6851, 6860, 7475,	Loans for Co-operation Loans for Village and Small Industries. Loans for Consumer Industries. Loans for Other General Economic Service	69,00,06,000	...	69,00,06,000
V-6	Loans to Government Servants etc	7610,	Loans to Government Servants etc	12,93,25,000	...	12,93,25,000
			Total-Co-operation, Marketing and Textiles Department	4,74,73,28,000	10,68,69,000	4,85,41,97,000
<b>Higher and Technical Education Department</b>						
W-8	Capital Expenditure on Other Social Services	4202,	Capital Outlay on Education, Sports, Art and Culture	7,60,00,000	...	7,60,00,000
W-9	Loans to Government Servants etc	7610,	Loans to Government Servants etc	30,47,70,000	...	30,47,70,000
			Total-Higher and Technical Education Department	38,07,70,000	...	38,07,70,000
<b>Women and Child Development Department</b>						
X-3	Capital Expenditure on Social Services	4236,	Capital outlay on Nutrition	37,00,00,000	...	37,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
X-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	7,52,00,000	...	7,52,00,000
		Total-Women and Child Development Department	44,52,00,000	...	44,52,00,000
		<b>Water Supply and Sanitation Department</b>			
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation 4402, Capital Outlay on Soil and Water Conservation 4702, Capital Outlay on Minor Irrigation 6215, Loans for Water Supply and Sanitation	32,11,55,000	5,00,000	32,16,55,000
Y-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,08,10,000	...	5,08,10,000
		Total-Water Supply and Sanitation Department	37,19,65,000	5,00,000	37,24,65,000
		<b>SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT</b>			
ZA-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	26,15,97,000	...	26,15,97,000
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	26,15,97,000	...	26,15,97,000
		<b>Maharashtra Legislature Secretariat</b>			
ZC-3		4216, Capital Outlay on Housing 7610, Loans to Government Servants etc	2,01,08,35,000	...	2,01,08,35,000
		Total-Maharashtra Legislature Secretariat	2,01,08,35,000	...	2,01,08,35,000
		<b>Tourism and Cultural Affairs Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
ZD-5	Capital Outlay on Education, Sports, Art 4202, and Culture	Capital Outlay on Education, Sports, Art and Culture	13,00,00,000	...	13,00,00,000
ZD-6	Loans to Government Servants etc 7610,	Loans to Government Servants etc	1,08,00,000	...	1,08,00,000
		Total-Tourism and Cultural Affairs Department	14,08,00,000	...	14,08,00,000
		<b>Minorities Development Department</b>			
ZE-2	Capital Outlay on Social Security and Welfare 4235,	Capital Outlay on Social Security and Welfare	25,50,00,000	...	25,50,00,000
ZE-3	Loans to Government Servants etc 7610,	Loans to Government Servants etc	1,13,10,000	...	1,13,10,000
		Total-Minorities Development Department	26,63,10,000	...	26,63,10,000
		<b>Marathi Language Department</b>			
ZF-4	Capital Outlay on Public Works 4059,	Capital Outlay on Public Works	29,86,00,000	...	29,86,00,000
ZF-5	Loans to Government Servants etc 7610,	Loans to Government Servants etc	1,22,61,000	...	1,22,61,000
		Total-Marathi Language Department	31,08,61,000	...	31,08,61,000
		<b>Other Backward Bahujan Welfare Department</b>			
ZG-4	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities 4225,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	5,65,01,000	...	5,65,01,000
ZG-5	Loans for Housing 6216, 7610,	Loans for Housing Loans to Government Servants etc	1,32,01,000	...	1,32,01,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Other Backward Bahujan Welfare Department	6,97,02,000	...	6,97,02,000
		<b>Soil and Water Conservation Department</b>			
ZH-5	Capital Expenditure on Irrigation	4402, 4702,	33,96,57,03,000	...	33,96,57,03,000
ZH-6	Internal Debt of the State Government	6003,	...	1,000	1,000
ZH-7	Loans to Government Servants etc	7610,	2,54,00,000	...	2,54,00,000
		Total-Soil and Water Conservation Department	33,99,11,03,000	1,000	33,99,11,04,000
		Total-B-Expenditure on Capital Account	7,87,97,25,70,000	5,30,59,22,04,000	13,18,56,47,74,000
		Grand Total	46,51,54,32,60,000	10,29,16,29,90,000	56,80,70,62,50,000

## STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly ; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2022-2023.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	43,62,14,14,76,000
(b) Capital Expenditure	. .	13,18,56,47,74,000
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Total	. .	56,80,70,62,50,000
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Mumbai,  
Dated the 23rd March 2022.

AJIT PAWAR,  
Deputy Chief Minister.